**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH,**
**COURT-IV**

45. CP 1218(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.02.2021**

NAME OF THE PARTIES: Shri Vallabh Soni
V/s
Enzo Chem Laboratories Private Limited

SECTION 241-242 OF THE COMPANIES ACT, 2013

---

**ORDER**

**The Court is convened through Video Conference.**

1. Ms. Geeta Lundwani, Ld. Counsel for the Petitioner present. No representation on the part of the respondent.
2. List this matter on 13.04.2021.

Sd/-
**RAJESH SHARMA**
**Member (Technical)**

Sd/-
**SUCHITRA KANUPARTHI**
**Member (Judicial)**

NP